

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 502 of 2019

IN THE MATTER OF:

Nitin Gupta

...Appellant

Versus

**Applied Electro-Magnetics Pvt. Ltd.
& Ors.**

...Respondents

Present:

For Appellant :

Mr. Nitin Gupta appellant in person

For Respondents:

**Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr. Viren Sharma, Advocates for Resolution Professional
Mr. V. Seshagiri, Advocate for Bank of India
Mr. Manish Kaushik, Mr. Sidharth Sachar and Mr. S. S. Joshi, Advocates for R-2 & R-3**

ORDER

(Through Virtual Mode)

19.10.2020 Mr. Nitin Gupta, Appellant appearing in person submits that his counsel is presently suffering from fever and is under home quarantine. He seeks adjournment.

List the appeal 'for hearing' on **8th December, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**